

NO. 6 PUBLISHED IN PART II SECTION (3) (ii) OF THE GOVERNMENT OF INDIA

Government of India  
Central Board of Direct Taxes

....

New Delhi, dated 10-4-85

ADMINISTRATIVE  
(INCOME TAX)

No. 6193 (S.No. 261/3/85-IT) : In exercise of the powers conferred by sub-section (1) of Section 121A of the Income-tax Act, 1961 (43 of 1961) and in supersession of all the earlier orders, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax (app. 1a) of the charges specified in column number 1 of the schedule shall perform their functions in respect of such persons assessed to Income-tax or Sur-tax or Interest tax on the Income-tax Wards, Circles, Districts and Ranges specified in the corresponding entries in column number 2 and column number 3 thereof as are aggrieved by any of orders mentioned in clause (a) to (b) of sub-section (2) of Section 246 of Income-tax Act, 1961 in sub-section (1) of Section 11 of Companies (Profits) Sur-tax Act, 1961 ( 7 of 1961 ) and in sub-section (1) of section 15 of the Interest tax Act, 1974 (45 of 1974) and also in respect of such persons or classes of persons as the Board may direct in future in accordance with the provisions of clause (1) of sub-section (2) of section 246 of the Income-tax Act, 1961.

SCHEDULE

Charges with Apprs.	Income-tax Wards, Circles, and Districts	Ranges of IACs
IT(A), CALICUT	1. IT Circle, Trichur	IAC, Trichur Range
	2. IT Circle, Palghat	IAC, Trichur Range.
	3. IT Circle-I, Calicut	IAC, Calicut Range
	4. IT Circle-II, Calicut	IAC, Calicut Range.
	5. IT Circle, Cannanore	-do-
	6. IT Circle, Kasaragod	-do-
	7. Central Circle, Calicut	IAC (Control) Arakkulam
	8. IAC of IT (Asst), Trichur	
	9. IT Survey Circle, Trichur	IAC (Asst), Trichur

G.T(A) ERNAKULAM

- |                                |                         |
|--------------------------------|-------------------------|
| 1. IT Circle, Alwaye           | IAC, Erichur Range      |
| 2. Central Circle, Ernakulam   | IAC (Central) Ernakulam |
| 3. Special Circle, Ernakulam   | IAC, Ernakulam Range.   |
| 4. IT Circle, Ernakulam        | -do-                    |
| 5. Companies Circle, Ernakulam | -do-                    |
| 6. IT Circle, Mattancherry     | -do-                    |
| 7. Survey Circle, Ernakulam    | ITC (Asst), Cochin.     |
| 8. Salary Circle, Ernakulam    | IAC, Ernakulam Range.   |
| 9. IAC of IT (Asst), Cochin.   |                         |

G.T(A) TRIVANDRUM

- |                               |                         |
|-------------------------------|-------------------------|
| 1. IT Circle, Trivandrum      | IAC, Trivandrum Range   |
| 2. Salary Circle, Trivandrum  | -do-                    |
| 3. IT Circle, Alleppey        | -do-                    |
| 4. IT Circle, Kottayam        | -do-                    |
| 5. IT Circle, Quilon          | -do-                    |
| 6. IT Circle, Quilon          | -do-                    |
| 7. Central Circle, Trivandrum | IAC (Central) Ernakulam |

Where as the Income-tax Circle, Ward, District or part thereof stands transferred by these notification from one charge to another charge, appeals arising out of the assessment made in that Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this notification before the Commissioner of Income-tax of the charge from whom the Income-tax Circle, Ward or District or part thereof is transferred shall from date of this notification takes effect be transferred to and dealt with by the Commissioner of Income-tax of the Charge to whom the said circles,

7. The Commissioner of Income-tax, Nagpur.
8. IAC, Inspection Division, Central Board of Direct Taxes, Vikas Bhavan, New Delhi.
9. DI(RS&PR), Mayur Bhavan, 6th Floor, New Delhi, 2 copies for issue and distribution.
10. Bulletin Section, DI(RS&PR), 6th Floor, Mayur Bhavan, New Delhi.
11. Guard file.

(B.E. Alexander)  
Under Secretary to the Govt. of India.

wards, or District or part thereof is transferred.

This Notification shall take effect from 16-4-85.



( KALYAN CHAUDHARY )  
Under Secretary  
Central Board of Direct Taxes

The Director,  
Government of India Press,  
Mayapuri, New Delhi.

Copy to :

1. The Joint Director of Income-tax, Cochin.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. ADI (OP) Bulletin Section, New Delhi.
4. AD.VI/ : : Sections.
5. The Joint Secretary & Legal Advisor, Ministry of Law,  
Chakrabarti Bhawan, New Delhi.
6. ITCC Section 2 copies.

( KALYAN CHAUDHARY )  
Under Secretary  
Central Board of Direct Taxes